SHRI J. K. BHONSLE: Altogether about ten lakhs.

SHRI M. VALIULLA: Ten Iakh families?

SHRI J. K. BHONSLE: Ten lakh persons.

SHRI S. N. MAZUMDAR: May I know the amount of holding which has been allotted per family?

SHRI J. K. BHONSLE: It differs from 8 to 10 acres in some places, 10 to 15 acres in others and in West Bengal it ranges from 2i to 5 or 6 acres.

HOUSES AND SHOPS FOR DISPIACED FEKECNS

*341. SHRI M. VALIULLA: Will the minister for WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the number of houses and shops for displaced persons built so far in Delhi by the Central Public Works Department; and

(b) the number of houses and shops proposed to be built for displaced persons in Delhi during the year 1954-55?

THE MINISTER FOR WORKS, HOUSING AND SUPPLY (SARDAR SWARAN SINGH) : (a) The figures up to 30th June 1954 are:

(i)	Houses	•	·	٠	•	•	•	30,671
(ii)	Shops	·	•	•		·	·	4,509
(b) (i)	Houses	-	•-	•, ~	٠	•	•	4,715
(ii)	Shops	•	•	·	٠		•	2,512

SHRI M. VALIULLA: May I know, what is the requirement? How many houses have to be built to see that everyone has got shelter? SARDAR SWARAN SINGH: It is hoped that this year's construction will meet to a very large extent the housing shortage so far as refugees are concerned.

PRODUCTION OF SALTS IN MANGINAPUDI SALT WORKS

*342. SHRI V. M. SURENDRA RAM: Will the Minister for PRODUCTION be pleased to state:

(a) what was the production of salt in the Manginapudi Salt Works in the years 1952-53 and 1953-54;

(b) whether a part of these salt works was leased out to Messrs. National Chemicals Ltd.; and

(c) whether the period of the lease is over and the portion leased out has since been taken by Government?

THE MINISTER FOR PRODUCTION (SHRI K. C. REDDY): The production of salt in the said salt works has been as follows:

(a) 1952-53 · · · · I51710 manuds

1953-54 • . . . 144,500 ,

(b) Yes, by the State Govem-ment who own this part of the land.

(c) The period of lease expired on 28th Fabruary 1954, but the State Government have extended it temporarily for a further period of one year.

SYNTHETIO VITAMIN'A'

*343. SHRI V. M. SURENDRA RAM: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the annual requirement of synthetic vitamin 'A' in Inala;

(b) how much of it is imported; and

(c) the uses to which this vitamin is put in India?

(b) Figures of imports are not recorded separately in the Sea-Borne Trade Accounts.

(c) It is used in fortifying vanaspati and manufacture of pharmaceuticals.

EXPORT OF HANDICRAFTS PRODUCTS

*344. SHRI GOVINDA REDDY: Will the Minister for COMMERCE AND INDUSTRY be pleased to refer to the reply given in the House to my starred question No. 452 on the 22nd April 1954, and state:

(a) whether any decision has been taken on the proposal for the setting up of a corporation to promote the export of Indian handicraft products; and

(b) if it has been decided to set up such a corporation, what would be i^+s constitution?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) No, Sir.

(b) Does not arise.

SHRI GOVINDA REDDY: Is it not a fact, Sir, that the Handicrafts Board has recommended that such a corporation should be set up?

SHRI D. P. KARMARKAR: Yes, Sir. The matter is under consideration.

REHABILITATION OF REFUGEES FROM EAST PAKISTAN

*345. SHKI GOVINDA REDDY: Will the Minister for REHABILITATION be pleased to state:

(a) the number of refugee families from East Pakistan who have agreed to be rehabilitated in Uttar Pradesh, Orissa, Bihar and the Andamans; and

(b) the number of refugee families who have been rehabilitated in those States?

THE DEPUTY MINISTER FOR REHABILITATION (SHRI J. K. BHONSLE): (a) 10,500 families.

to Questions

(b) 7,738 families.

SHRI GOVINDA REDDY: May I know, Sir, how many of these families are nonagriculturists?

SHRI J. K. BHONSLE: With the exception of a few hundred families, most of them are agriculturists.

SHRI GOVINDA REDDY: Have these Governments co-operated in this matter? Are they ready to take these refugees in their States?

SHRI J. K. BHONSLE: Naturally, Sir; otherwise, we could not force things on to them.

SHRI GOVINDA REDDY: May I know, Sir, whether this is in accordance with the findings and recommendations made in the Minority Minister's Report?

SHRI J. K. BHONSLE: They had been settled long before the Report of the Minister for Minorities.

SHRI GOVINDA REDDY: About those who are to be settled, is it necessary to consult before settling in these States?

SHRI J. K. BHONSLE: Yes, Sir, certainly.

SHRI S. N. MAZUMDAR: May I know, Sir, whether the probliem of rehabilitation of these people has been re-examined in the light of the findings of the Fact Finding Committee?

SHRI J. K. BHONSLE: Yes, Sir, and the report was taken into consideration and the Minister's recommendations have already been complied with.

SHRI S. N. MAZUMDAR: That was not my question. My question was whether the problem of these people has been re-examined in the